

**GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF PHARMACEUTICALS**

**LOK SABHA
UNSTARRED QUESTION No. 4701
TO BE ANSWERED ON 28TH MARCH 2025**

API Manufacturing Units

†4701. Shri Brijmohan Agrawal:

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) whether the Government has proposed to set up any new Active Pharmaceutical Ingredients (APIs) manufacturing units in Chhattisgarh to reduce dependency on imports and to boost domestic production;
- (b) whether the Government proposes to implement any special scheme to ensure timely supply of fertilizers to the farmers at affordable rates in Chhattisgarh; and
- (c) the steps taken by the Government to ensure the timely supply of fertilizers at affordable rate to the farmers particularly in remote and tribal areas?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS
(SMT. ANUPRIYA PATEL)

(a): Government has not made any such proposal.

(b) and (c): As per the information provided by the Department of Fertilizers, the following steps are taken by the Government every season for ensuring timely and adequate availability of fertilizers in the country, including the State of Chhattisgarh and remote and tribal areas of all States:

- (i) Before the commencement of each cropping season, the Department of Agriculture and Farmers Welfare (DA&FW), in consultation with State Governments, assesses the State-wise and month-wise requirement of fertilizers.
- (ii) Based on the requirement projected, the Department of Fertilizers allocates adequate quantities of fertilizers to States by issuing monthly supply plan and continuously monitoring availability.
- (iii) The movement of all major subsidised fertilizers is monitored throughout the country by an online web-based monitoring system called the Integrated Fertilizer Monitoring System.
- (iv) Regular weekly video conference is conducted jointly by DA&FW and the Department of Fertilizers with State Agriculture Department officials, and corrective actions are taken to despatch fertilizers as indicated by State Governments.

Distribution of fertilizers within the State, at the district level, is done by the State Government concerned.

With regard to availability of urea, di-ammonium phosphate (DAP), muriate of potash (MOP) and nitrogen, phosphorus and potassium (NPK) in the State of Chhattisgarh, the Department

of Fertilizers has informed that the same has remained adequate during the ongoing Rabi 2024-25 season, as may be seen from the data tabulated below:

**Fertilizers position of Chhattisgarh during the ongoing Rabi 2024-25 season
(up to 23.3.2025)**

(Figures in million tonnes)

S. No.	Product	Seasonal requirement for Rabi 2024-25	Pro rata requirement for the period from 1.10.2024 to 23.3.2025	Availability during the period from 1.10.2024 to 23.3.2025	Cumulative direct benefit transfer sales during the period from 1.10.2024 to 23.3.2025	Closing stock as on 23.3.2025
1	Urea	2,40,000	2,33,806	4,41,810	2,73,260	1,68,550
2	DAP	70,000	68,710	1,32,590	92,090	40,500
3	MOP	15,000	14,613	54,630	16,850	37,780
4	NPK	60,000	58,452	94,860	53,250	41,610
1. Primary indicator of comfortable availability is availability being greater than requirement.						
2. Secondary indicator of comfortable availability is availability being greater than sales.						
